

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 228
30/271-272/ND/2020

IN THE MATTER OF:

Union of India

...PETITIONER

Vs.

M/s. P.D. Agro Processors Pvt. Ltd.

...RESPONDENT

Section

Under Section 272(1) r w 271(c)

Order delivered on 26.02.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Mr. Ashim Sood, CGSC, Mr.
Amraam Pratap Singh, Adv for
Petitioner No. 1

For the Respondent/ Corporate-debtor :

For the R.O.C.

:Mr. M. Yadubhushana Rao,
AROC

ORDER

The learned counsel appearing on behalf of the petitioner seeks time to file the affidavit of service. Matter is adjourned to 16.03.2020. The interim Order dated 03.02.2020 shall be continued till the next date of hearing.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(Abni Ranjan Kumar Sinha)
Member (J)